

National Company Law Tribunal

Allahabad Bench

CP NO.13(59)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.02.2017

NAME OF THE COMPANY: J.R inorganics Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: u/s 59 of Companies Act,1956

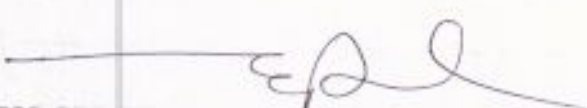
Sl. NO.	Name	Designation	Representation	Signature
1.	Anil Kumar	PCS	Petitioner	Anil Kumar
2.	Tarun Agrawal	Advocate	Respondent Nos. 2 & 3	Agrawal

Order dated 09.02.2017

CP No. 13(59)/2015 J.R. Inorganics Pvt Ltd & Ors

Shri Anil Kumar, PCS represents the Company Petitioner. Advocate Shri Tarun Agrawal files Vakalat on behalf of the Respondent No. 1 to 3 in the present matter the other respondents were represented through their counsel but today there is no representation from remaining respondents i.e. respondent no. 4 & 5. Shri Anil Kumar, PCS representing the Company Petitioner is further requested to send notice on behalf of this Tribunal to the respondent No.1 Company to its Registered Office to produce relevant record to this Court and to be represented by an authorised representative/counsel with relevant record includes deed of transfer of share, original share certificate and the register of shareholder. The case may be fixed for hearing.

List the matter on 06.03.2017.

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 09.02.2017